

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3128  
ANSWERED ON:17.12.2015  
Road Construction under PMGSY  
Verma Shri Anshul

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether roads have been constructed on the proposals received from honorable Members of Parliament during the last three years;
- (b) if so, the details of construction work executed during the said period, State/UT-wise;
- (c) whether construction works under phase-10 of Pradhan Mantri Gram Sadak Yojana (PMGSY) have been completed. If so, the details thereof, State/UT-wise; and
- (d) the status of the construction works under phase-11 during the year 2014-15, State/UT-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI SUDARSHAN BHAGAT)

(a): Yes, Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme Guidelines provides for a key role of the Members of Parliament in the implementation of the programme including selection of roads for construction. Necessary guidelines for consulting Hon'ble Members of Parliament and other elected representatives are issued from time to time by the Ministry for construction of rural roads under PMGSY. The proposals of Hon'ble Members of Parliament are required to be given full consideration in the District Panchayat during the finalization of annual proposals under PMGSY. Members of Lok Sabha are to be consulted in respect of their Parliamentary constituencies and Members of Parliament from Rajya Sabha are to be consulted in respect of the District of the State they represent, for which they have been nominated as Co-Chairman of the District Vigilance and Monitoring Committee of the Ministry of Rural Development.

(b): As reported by the States, the physical & financial progress achieved by the States under PMGSY during the last three years, State/ UT-wise, are given as per Annexure – I.

(c): The Physical and financial progress of road works sanctioned under phase-X of PMGSY, State-wise, is given as per Annexure – II.

(d): The Physical and financial progress of road works sanctioned under phase-XI of PMGSY, State-wise, is given as per Annexure – III.

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